

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On dt. 20.9.04

For admission
Hearing.

L
23/9

Sub

On dt. 27.9.04

copy of order
prepared for counsel
on both side.

L
29/9

30/9/04
S. (S)

20.09.04

No time for the day.

Advised to 27.09.04.

Member B,

Sub
Vice-Chairman.

27.9.04

None appeared for the applicant
nor the applicant did appear in
person when called. However,
Shri U.B. Mohapatra, learned Senior
standing counsel and Shri P.K.
Jadhav for M. No. 4 were present.
This being a year-old case of 2001
cannot be allowed to drag on
indefinitely. In view of this, the
O.A. is dismissed for default.
No costs.

Vice-Chairman
S. (S)